

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NCML SARAN PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NCML SARAN PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	January 29, 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01100HR2019PTC078166
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Floor-3, Plot No.-883, Udyog Vihar, Phase-5, Gurgaon, Gurgaon, Haryana, India, 122008
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 28, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajesh Panayanthatta First Floor, The Great Eastern Centre 70, Nehru Place, Behind IFCI Tower, New Delhi-110019 Email Id: prjlegal@gmail.com 98915-49409 IBBI/IPA-001/IP-P00479/2017-18/10867
8.	LAST DATE FOR SUBMISSION OF CLAIMS	April 27, 2024

Notice is hereby given that NCML Saran Private Limited has commenced voluntary liquidation on March 28, 2024.

The stakeholders of NCML Saran Private Limited are hereby called upon to submit a proof of their claims, on or before April 27, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajesh Panayanthatta

Liquidator

Date: March 29, 2024

Place: Delhi